

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 169 of 2013 & I.A. No. 243 of 2013

Dated: 16th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

GRIDCO Ltd. ... Appellant(s)

Versus

**M/s. Bhushan Power & Steel Ltd.
& Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Antaryami Upadhayay
Ms. Ishita C. Dasgupta

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-3
Mr. Sanjay Sen, Sr. Adv.
Mr. Rain Yadav

ORDER

At the request of the learned counsel for the appellant, post the matter for further hearing on **24th January, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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